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- (ग) क्या ग्रमरीका के उद्योगपितयों ने कतिपय मामलों के सम्बन्ध में स्पष्टीकरण मांगा था ग्रौर यदि हां तो भारत द्वारा दिये गये स्पष्टीकरण का ब्यौरा क्या है : ग्रौर
- (घ) क्या ग्रमरीका के उद्योगपितयों ने भारत में ग्रीद्योगिक निवेश के सम्बन्ध में कोई बचन दिये थे ?

Exploration of foreign investment prospects in India

1671. SHRI P. S. PATIL; Will the Minister oi IND JSTRIAL DEVE. LOPMENT AND SCIENCE AND TECHNOLOGY be pleased

- (a) whether it is a fact that during his recent risit to New York he held discussion! with the representatives of indu trial undertakings and financial institutions of the U.S.A. with rega d to investment prospects in India
- (b) whether the principal of according priority to gjods manufactured in India was explained to them;
- (c) whether the U.S. industrialists, had sought clarification with regard to certain matte s and if so, the details of the cla ifications given by India; and
- (d) whether th, U.S. industrialists had made any i ommitments with regard to indust ial investment in India?]

ग्रीद्मौगिक विकास तथा विज्ञान ग्रीर श्रौद्योगिकी मंत्री (श्री सी० सुब्रह्मण्यम) : (क) से (ग) ग्रौद्योगिक विकास मंत्री की हाल में ग्रमरीका की यात्रा के दौरान इंडियन इन्वेस्टमेंट सेन्टर, न्युयार्क ने विचारों के सामान्य ग्रादान-प्रदान के लिए ग्रमरीका के प्रसिद्ध निवेश-कत्तांग्री के साथ एक बैठक की व्यवस्था की थी। इस बैठक के दौरान भारत में विदेशी निवेश का विनियमन ग्रौर सहयोग करने सम्बन्धी मार्गदर्शी सिडान्तीं की, जो पहले प्रकाशित किये जा चुके हैं,

व्याख्या की गई थी और प्रौद्योगिकी सम्बन्धी कार्यकलाप के सभी महत्वपूर्ण क्षेत्रों में ग्रात्म-निर्भरता का विकास करने के लिए हमारी योजनाओं की चर्चा की गई थी। इसका श्रीर श्रागे यह रुपष्टीकरण किया गया था कि भारत अपने औद्योगिक कार्यक्रमों मे विदेशी सहयोग तथा निवेश की अनमति देने में एक ग्रत्यधिक चयनात्मक नीति का अनुसरण करता रहेगा किन्तु विदेशी उद्यमी यदि चाहे तो वे इस नीति के ढांचे के ग्रन्दर ही भारत में पूंजी निवेश भी कर सकते हैं।

(घ) जी नहीं।

fITHE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRA-MANIAM): (a)to (c) During the recent visit of the Minister of Industrial Development to USA, the Indian Investment Centre at New York had arranged a meeting with prominent American investors for a general exchange of views. In the course of this meeting, the guidelines, as already publishhed, regulating foreign investment and collaboration in India were explained and our plans for developing self-reliance in all important areas of technological activity were referred to. It was further clarified that India will continue to follow a very selective approach in permitting foreign collaboration and investment in its industrial programmes but that within this framework of policy it was open to foreign entrepreneurs to invest in India.

(d) No, Sir.]

Raids by the Deihi Police in various Parts of Delhi

- 1672. SHRI D. K. PATEL: Will the Mnister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a number of raids were conducted by the Delhi Police in various parts of

Delhi and the nearby areas during the months of August, September and 'October, 1973 with a view to finding 'out cases of immoral trafficking.

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- (b) if so, the details and outcome thereof; and
- (c) what measures Government propose te take to prevent such nefarious activities?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS *(3HRI F. H. MOHSIN): (a) Yes Sir. 42 raids were conducted in this period.

- (b) 42 cases have been registered in which 6 cabaret dancers, 13 call girls. 28 girls of ill-repute, 62 pro stitutes and 24 pimps have been arrested.-
- (c) Vigilance is being maintained and information is being collected re garding such nefarious activities. structions have been issued to the Delhi Police to take prompt action information received when is about such activities.

Attack on Harijans in Kunnathur Villagre of North Arcol District Tamil Nadu

- 1673. SHRI MONORANJAN ROY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the attention of Government has been drawn to an attack on Harijans in Kunnathur Village of North Arcot district, Tamil Nadu, on 12th October, 1973;
 - (b) if so, the details thereof; and
 - (c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c) Facts are being ascertained from the Government of Tamil Nadu

Memorandum Against the Canteen Personnel of Sir Ganga Ram Hospital

1674. SHRI D. K. PATEL: SHRI D. THENGARY;

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that on the 12th October, 1973, a deputation of Sir Ganga Ram Hospital Employ ees Union had met the Deputy Com missioner and Inspector General Police, Delhi and handed over a Me morandum to both of them in con nection with the atrocities commit ted by the Police on the poor, back ward, and Scheduled Class people;
- (b) whether it is also a fact that in the above Memorandum serious charges were levelled against the Rajendra Nagarl Police Station for not taking proper action against the canteen personnel of the hospital; and
- (c) if so, the details thereof, and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes Sir. A Memorandum dated 12>th October, 1973 from Shri K. S. Chauhan, General Secretary, Sir Ganga Ram Hospital was received by I.G. Police Delhi on 15th October, 1973. A memorandum of the same date was addressed to the Deputy Commissioner also; but no deputation met the Deputy Commissioner, Delhi.

(b) and (c) A statement is atttached.